

ITEM NO.101

COURT NO.13

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2795-2797/2017

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Appellant(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(with appln. (s) for permission to place addl. documents on record and permission to file lengthy list of dates and vacation of ex-parte stay and intervention and impleadment and impleadment as petitioner and impleadment as party respondent and directions and correction of typographical error. and interim relief and office report)

WITH

C.A. No. 2798-2800/2017

(with application for Transposition and Interim Relief and Office Report)

C.A. No. 2801-2803/2017

(With Office Report)

C.A. No. 2804/2017

(With Office Report)

CONMT.PET.(C) No. 367-369/2016 In C.A. No. 2795-2797/2017

(With Office Report)

C.A. No. 2805/2017

(With WITH Office Report)

C.A. No. 2806-2810/2017

(With Office Report)

C.A. No. 2811/2017

(With Office Report)

Date : 06/04/2017 These appeals were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE R. BANUMATHI

HON'BLE MR. JUSTICE A.M. KHANWILKAR

Counsel for the
parties

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UPON hearing counsel the Court made the following
O R D E R

List the matters on 19.04.2017 on top of the list, subject
to overnight part heard.

The matter shall retain its position on that date.

(Jayant Kumar Arora)
Court Master

(Suman Jain)
Court Master